

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 211 & 215 of 2013

Dated : 4th July, 2014

Reliance Infrastructure Ltd.

..... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **04.08.2014.**

COURT MASTER